

ITEM NO.111

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1255/2016

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PREM PAL & ANR.

Respondent(s)

Date : 13-06-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
[VACATION BENCH]

For Appellant(s) Mrs. Garima Prasad, Sr. A.A.G.
Ms. Sakshi Kakkar, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Ms. Garima Prasad, learned senior Additional Advocate General appears for the State of Uttar Pradesh. The respondents, despite service of notice, did not choose to enter appearance before this Court.

The Supreme Court Legal Services Committee shall engage a competent legal aid counsel to appear on behalf of the respondents.

List on 7th August, 2024.

The State shall also ascertain as to whether the respondents are alive and well as on date and file a report.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(RAM SUBHAG SINGH)
COURT MASTER (NSH)